

Government propose to take to give protection to the hand loom industry in Karnatak area of Bombay state?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The measures taken by Government on an all India basis have been referred to already in answer to part (b) of the Starred Question No. 57 on the 5th November, 1952. These would apply also to the handloom industry in Karnatak.

HANDLOOM INDUSTRY

*267. **Shri Jhulan Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state what steps, if any, have been taken or are proposed to be taken to protect and encourage the handloom industry in India?

(b) Is there any proposal to reserve certain varieties such as *Dhoties* and *Sarees* for manufacture by the handloom leaving the remaining ones to be manufactured by the Cloth Mills?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Attention is invited to the answer given to part (b) of the Starred Question No. 57 for the 5th November 1952.

(b) This question along with other questions fall into the same category and are under examination.

Shri R. G. Dubey: Is the Government aware that the famous products of the handloom industry in Karnatak such as Yuledgud, Ilkal, etc., have recently received a setback, because the marketing conditions have changed. So, will Government please state whether they will depute a special officer to study the conditions in the region because.....

Mr. Speaker: Order, order. He is making a speech, and making a suggestion for action. What is the information he wants?

Shri R. G. Dubey: I want to know whether Government is aware that recently the handloom industry in Karnatak has received a setback, and the goods were exported to parts of Hyderabad and C. P.?

Shri T. T. Krishnamachari: As a general proposition, Government are aware that there is a setback in the trade, in all handloom industries products, and I have no doubt that it applies to Karnatak as well.

Shri R. G. Dubey: My difficulty was that India is a vast country...

Mr. Speaker: Order, order. The hon. Member will not continue. He is arguing.

Shri R. G. Dubey: I am not arguing.

Mr. Speaker: In his opinion he is satisfied that he is not arguing, but I am clear he is arguing.

Shri A. M. Thomas: May I know whether a resolution passed by the Madras Assembly concerning this matter has come to the notice of the Government?

Shri T. T. Krishnamachari: I have seen a report of that resolution and discussions thereon in the newspapers.

Shrimati Tarkeshwari Sinha: In view of the fact that the Government is trying to help the handloom industry, may I know whether the Government is going to supply handloom cloth to all the employees of the Government, even in the military?

Shri T. T. Krishnamachari: That question should be addressed to my colleague on my right.

Shri Achuthan: Will the Government take up the question of setting apart the manufacture of *dhoties* and *sarees* to handloom industry and give it top priority while examining the various schemes.

Shri T. T. Krishnamachari: I am afraid my hon. friends' articulation is rather too quick for my ears.

Shri M. A. Ayyangar: May I know whether the hon. Minister is considering the desirability of reserving the manufacture of *dhoties* and *sarees* to handlooms exclusively so as to avoid unemployment amongst the handloom weavers?

Mr. Speaker: I am afraid I shall have to disallow this question.

Shri M. A. Ayyangar: I shall put only the first part of my question. Sir. Is the Government considering the desirability of reserving the manufacture of *dhoties* and *sarees* to handlooms exclusively?

Shri Namblar: May I know whether in view of the fact that the Madras Government is considering this proposal, the Government of India would take into consideration, the feelings of the Madras Assembly and Government in this respect?

Shri T. T. Krishnamachari: The Government of India is prepared to consider the feelings of all parties concerned in the matter.

Shri A. C. Guha: May I know whether there has been any suggestion that a certain portion of the textile production should be reserved for handloom, and, if so, has the government come to any decision on that?

Mr. Speaker: I think it is a well-known matter which has appeared in the Press.

Shri Matthen: May I know how the prices of cloth manufactured by the mills compare with those of the same standard of cloth manufactured by the handloom, as, for instance in the case of sarees and dhoties?

Shri T. T. Krishnamachari: It is a very wide question, Sir. In the coarse varieties, the difference between the prices of handloom products and those of mill products happens to be in the region of 12½ to 15 per cent., while in the finer varieties, it ranges between 25 and 30 per cent. But it must also be recognised that the finer varieties of cloth woven by handloom weavers have got an artistic significance which the corresponding mill products have not got.

GHATAPRABHA PROJECT

*257. **Shri R. G. Dubey:** (a) Will the Minister of Planning be pleased to state whether it is a fact that several representations have been made by the legislators from Bombay Karnatak as well as by the Karnatak Pradesh Congress Committee to the concerned authorities to include the Ghataprabha Project (left bank and right bank canals) and to make adequate provision for its execution as a part of the first Five Year Plan?

(b) Have Government decided to include the Ghataprabha Project in the first Five Year Plan in response to the intense and pressing demand of the people of Karnatak?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The investigations in connection with the Ghataprabha Valley Development Project have not yet been completed.

Shri R. G. Dubey: May I know the list of the projects which are proposed to be finally included in the revised five-year plan in the State of Bombay?

Shri Hathi: If the hon. member wants to know the names, I want notice. All the projects that will be included will be found in the final report of the Planning Commission.

Shri R. G. Dubey: Will the hon. Minister be pleased to state the average rainfall in the areas under command in relation to the various projects?

Shri Hathi: That is an omnibus question, Sir.

Shri R. G. Dubey: Is it a fact that the area under command, under Ghataprabha, is the area of the lowest rainfall, and that it caters to the needs of Bijapur district, which is proverbially a famine area?

Mr. Speaker: These are merely facts which the hon. member is giving. What is the information he wants?

Shri R. G. Dubey: These facts are disputed, and I wanted to know the government opinion on this matter.

REORGANISATION OF CENTRAL WATER AND POWER COMMISSION

*259. **Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state which of the recommendations and suggestions of the Kasturbhai Committee with regard to re-organisation and other aspects of the Central Water and Power Commission have been accepted by Government and given effect to?

The Deputy Minister of Irrigation and Power (Shri Hathi): Some recommendations of the Committee are being acted upon and other recommendations are under examination by the Government.

Shri S. N. Das: May I know what recommendations are being accepted by the Government?

Shri Hathi: One of the recommendations of the Kasturbhai Committee was concerned with planning of projects; i. e. when the plans and estimates have been drawn up, they should be subsequently scrutinised by an independent body of experts. That suggestion is already being implemented.

Shri S. N. Das: May I know whether as a result of the recommendations made by the Estimates Committee in their fifth report, and also the ones made by this Kasturbhai Committee, the functions of the CWPC have been revised or are going to be revised?

Shri Hathi: That recommendation is actually under the examination of the Government.